Personnel Benevolent Fund, for the purpose of the said subclause for the assessment year 1988-89 and 1989-90.

(50) S.O. No. 1247 dated the 5th May, 1990 regarding grant of exemption to Swaminarayan Aksh-arpith, Ahmedabad, for the purpose of the said sub-clause for the clSSCSS-ment year 1989-90.

[Placed in Library. *See* No. LT-1261/90 for (1) to 50].

REPORTS OF THE PUBLIC ACCOUNTS COMMITTEE

SHRI H. HANUMANTHAPPA (Karnataka): Madam, I lay on the Table a copy each (in English and Hindi) of the following Reports of the Public Accounts Committee:—

- (1) First Report on action taken on 122nd Report (8th Lok Sabha) on BOXN WAGONS.
- (2) Second Report on action taken on 64th Report (8th Lok Sabha) on Coal and Coke Movements.
- (3) Third Report on action taken on 116th Report (8th Lok Sabha) on Functioning of Valuation Cells and valuation of immovable properties.
- (4) Fourth Report on action taken on 127th Report (8th Lok Sabha) on Induction of an Aircraft in the Indian Air Force.

MOTION FOR ELECTION TOTHE AGRICULTURAL ANDPROCESSED FOOD PRODUCTSEXPORT DEVELOPMENTAUTHORITY

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JA-

GDEEP DHANKHAR) : Madam Deputy Chairperson, on behalf of Shri Arangil Sreedharan, I beg to move the following Motion :—

"That in pursuance of clause (d) of subsection (4) of section 4 of the Agricultural and Processed Food Products Export Development Authority Act, 1985 (2 of 1986), read with rule 3 of the Agricultural and Processed Food Products Ex-part Development Authority Rules, 1986, this House do proceed to elect, in such manner as the Chairman may direct, one member from among the members of he House to be a member of the Agricultural and Processed Food Products Export Development Aurhority."

The question was put and the motion was adopted.

MOTION FOR ELECTION TOTHE COMMITTEE ON PUBLICUNDERTAKINGS

THE DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI JA-GDEEP DHANKHAR) : Madam, I move the following Motion :—

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do agree to nominate two members from the Rajya Sabha to associate with the Committee on Public Undertakings of the Lok Sabha for the unexpired portion of the term of the Committee vice Shri Virendra Verma and Dr. G. Vijaya Mohan Reddy and do proceed to elect, in such manner as the Chairman may direct, two members from among the members of the House to serve on the said Committee."

The question was put and the motion was adopted.